

**Name of the corporate debtor: Spaze Towers Private Limited (In CIRP)**

**Date of commencement of CIRP: 21.10.2024**

**List of creditors as on: 13.11.2024 (claim received till 06.11.2024)**

**List of financial creditors (other than financial creditors belonging to any class of creditors)**

(Issued on 13.11.2024)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted (INR)	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed (INR)	Amount of claim admitted (INR)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Spaze Occupants Welfare Association	06-11-24	155,300,000	-	Financial debt	No	No	0.00%	Nil	Nil	Nil	155,300,000	Query letter issued on 06.11.2024, reminder letter also sent on 12.11.2024. Response awaited
2	Mr. Ishan Singh	06-11-24	2,558,836	-	Financial debt	No	No	0.00%	Nil	Nil	Nil	2,558,836	Query letter issued on 13.11.2024
	<b>Total</b>		<b>157,858,836</b>	-							-	<b>157,858,836</b>	

Note:

- 1 Aforesaid claims collated in a swift manner by the IRP, to meet out statutory timelines as mentioned in the code and related regulations.
- 2 IRP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.